

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-523

CP No- 82/58/ND/2023

IN THE MATTER OF:

M/s. Flexi World Logistics Pvt. Ltd.

....Applicant

Vs.

M/s. Radiant X-Ways Logistics Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 58 CA

Order delivered on 17.05.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Gagan Mathur, Adv Varun Kr.

For the Respondent :

ORDER

Due to paucity of time, list the matter on **07.06.2023**.

Sd/-

(Court Officer)